



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-I AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6574/2023 AT 10:30 A.M	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC
2	WA/122/2024 AT 10:30 A.M	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
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17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025

19)	MR. N ISLAM	24-03-2025	To	04-04-2025
20)	MR. A K DUTTA	20-03-2025	To	22-03-2025



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
44	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
45	WP(C)/2836/2024 B/O	THE UNION OF INDIA AND 3 ORS. Versus IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	MR. A R TAHBILDAR
46	WITH WP(C)/9/2024	UNION OF INDIA AND 3 ORS Versus NO 14357400A EX SEP GIN KHAN KAP	MR. B CHAKRAVARTY	
47	WITH WP(C)/255/2024	THE UNION OF INDIA AND 3 ORS Versus JC-548724X EX SUBEDAR TAHANGBOY VAIPHEI	MR. B CHAKRAVARTY SC, C.G.C.	
48	WITH WP(C)/256/2024	THE UNION OF INDIA AND 3 ORS Versus NO. 15370769A EX NAIK DIPAK KUMAR BARMAN	MR. B CHAKRAVARTY	
49	WITH WP(C)/258/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	
50	WITH WP(C)/712/2024	THE UNION OF INDIA AND 4 ORS Versus IC-51008P LT COL ACHINTYA KUMAR NANDI (RETD)	MR. B CHAKRAVARTY SC, C.G.C.	
51	WITH WP(C)/839/2024	UNION OF INDIA Versus NO 4354612H EX SEP JAMKHO GAM	BIPLAV CHAKRAVARTY	

52	WITH WP(C)/860/2024	UNION OF INDIA AND 3 ORS Versus NO. 13691266P EX HAVILDAR (HONY NAIB SUBEDAR)	MR. B CHAKRAVARTY	
53	WITH WP(C)/1789/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4355274H EX SEPOY LUNKAM VAIPHEI	MR. B CHAKRAVARTY DY.S.G.I.	
54	WITH WP(C)/1973/2024	UNION OF INDIA Versus NO. 14702446W EX HAV WNG ELIZA ANAL	MR. B CHAKRAVARTY	
55	WITH WP(C)/2274/2024	UNION OF INDIA AND 3 ORS. Versus JC-670275H EX SUBEDAR (HONY LT) JHUNU SINGH CHOUDHURI	MR. U K GOSWAMI	MR. A R TAHBILDAR
56	WITH WP(C)/3490/2024	UNION OF INDIA AND 3 ORS. Versus NO 13886051W EX HAV (HONY) NB SUB KT DIVENSON ANAL	MR. B CHAKRAVARTY	
57	WITH WP(C)/209/2025	UNION OF INDIA AND 3 ORS. Versus NO. 4360691Y EX-NK RAMENDRA LASKAR	MR. R K D CHOUDHURY	MR. A R TAHBILDAR
58	WP(C)/920/2025 FIXED	APURBA DEV SARMA Versus THE DISTRICT MAGISTRATE AND ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	GA, ASSAM MR. K P PATHAK (R3-R5) MR BHARGAV DAS (R3-R5) MR. C PAUL (R3-R5)

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/1599/2025 B/O	M/S EASTERN ENTERPRISE Versus THE STATE OF ASSAM AND ORS	MR A KAKOTI J PEGU MS. M BARUAH	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, GMC
ADMISSION				
11	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
7	WP(C)/1355/2025 FIXED	MD ROFIQUL ISLAM @ RAFIKUL ISLAM, Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
20	Bail Appln./577/2025 B/O	SRI PARAMA SONOWAL Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
BAIL HEARING				
21	AB/174/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
22	AB/346/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	ZAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
23	AB/376/2025 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST), FIXED	CHAND MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

14	I.A.(Civil)/3570/2024 FIXED in WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. M SARMA	SC, AAU
	WITH WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/528/2025 FIXED	EMPLOYEE NO 5996 SMTI SANJANA MEDHI GOSWAMI Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	MR D SENAPATI (R2, R3) MS. S. TODI (R2, R3) MR H K SARMA (R2, R3) DY.S.G.I. MR. G. PEGU, (R-1), SC, C.G.C.

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2275/2014	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025
9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025
19)	MR. N ISLAM	24-03-2025	To	04-04-2025
20)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
8	WP(C)/1587/2025 B/O	GUNENDRA KUMAR NATH Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	SC, CO OP
ADMISSION				
9	WP(C)/6644/2024 PART-HEARD, FIXED	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
10	WITH WP(C)/442/2025	MRIDUL KUMAR NATH AND 14 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
11	WP(C)/792/2025 CAVT. NO.119220/24,N FIXED	NUMALIGARH REFINERY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SAHEWALLA MR D GOSWAMI MR P GOGOI	GA, ASSAM MR D SENAPATI MR H K SARMA MR H K SARMA MS. S YASMIN(R-3) SC, REVENUE FOR CAVEATOR
ORDERS				
12	WP(C)/3438/2022 FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	MR. J KALITA (R-6) MR SOHAING(R-6) SC, NHIDC

HEARING

13 [WP\(C\)/6506/2022](#)
PART-HEARD, FIXED

SHAKTI RANI DAS
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S K DAS
MR R KARIM
MR D BARMAN

GA, ASSAM
MS. M BARMAN (R4)
MR. R DUBEY (R. No. 2)
MR. P BORAH (r-5)
MR. B BURAGOHAIN (R4)
MS. M BARMAN(R. No. 1 &
3)
SC, ELECTION
COMMISSION.

14 [WP\(C\)/5946/2023](#)
FIXED

HASMAT KHAN AND 96 ORS
Versus
THE STATE OF ASSAM AND 3 ORS.

MR S BORTHAKUR
MR. J ABBAS
MR M HANDIQUE
MD I HUSSAIN AL AMEEN

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
18	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
MOTION				
19	CRP(IO)/97/2025 B/O	MOKLISUR RAHMAN BARBHUIYA AND 2 ORS. Versus RUSHNA BEGUM BARBHUIYA AND 8 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
BAIL HEARING (BA)				
20	Bail Appln./143/2025 WITH OFFICE NOTE, FIXED	MAYANK SHARMA Versus THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
ORDERS				
21	I.A.(Civil)/808/2025 WITH LCR, B/O in CRP/120/2024 WITH CRP/120/2024	PRABHUDAYAL AGARWALA ALIAS PRABHUDAYAL PATOWARI Versus GURU SINGH SABHA (SGSS) PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI Versus SRI GURU SINGH SABHA (SGSS)	MR S DUTTA MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	MR D CHAKRABORTY MR. D CHAKRABARTY MS D.CHAKRABARTY

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	CRP/174/2023 (AT 2:00 PM), BY SLIP	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. D C C PHUKAN T KAKATI
16	WP(C)/6907/2023 FIXED	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
WITH				
17	WP(C)/2207/2024	DEBABRATA SHILL AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MS P DEB MS N DEB	GA, ASSAM MR H K DAS, SC, GHC SC, TRANSPORT DEPARTMENT, ASSAM
18	WP(C)/642/2025 FIXED	SUBA SADDAK ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM MR. D. NATH, SR GA,ASSAM SC, GHC
ORDERS				
19	CRP/188/2023 (AT 2:00 PM), WITH LCR, BY SLIP	ANGURA BEGUM @ ANGURA BEWA AND 4 ORS. Versus MD. ABDUL WAHAB AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	MR. B D DEKA (R-2) MR. M DAS(R-2) N CHAUDHURY(R-2) MR A BHATRA(R-2) MR A DEKA(R-2)
20	CRP/28/2024 (AT 2:00 PM), BY SLIP	PANKAJ DUTTA Versus SHRIMANTA SANKARDEV SANGHA (MUL) AND ORS.	MR. DITUL DAS MS. A TALUKDAR MS TINLUNG	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
19	Bail Appln./2403/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
9	I.A.(Civil)/115/2025 FIXED in WP(C)/5608/2024 WITH WP(C)/5608/2024	THE DISTRICT COMMISSIONER, Versus NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	DIPANKAR NATH MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
10	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K AZAD MR B SINHA MR. H ISLAM	MR B SINHA SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
ADMISSION				
11	WP(C)/6821/2024 PART-HEARD, FIXED WITH I.A.(Civil)/336/2025 in WP(C)/6821/2024	NATWAR KUMAR JALAN Versus THE UNION OF INDIA AND 2 ORS THE UNION OF INDIA AND 2 ORS Versus NATWAR KUMAR JALAN	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. A GOYAL	SC, GST
BAIL HEARING (BA)				
12	Bail Appln./190/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	AKASH KURMI Versus THE STATE OF ASSAM AND ANR	U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

BAIL HEARING

44	AB/397/2025 WITH OFFICE NOTE, FIXED	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN
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LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
47	AB/241/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	MD JAINALL ALI @ JAYNAL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR P DAS A DAS MS N BARUAH	PP, ASSAM
MOTION (BA)				
48	Bail Appln./488/2025 FIXED	MD. KURMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG MS. K SHARMA	MR SARFRAZ NAWAZ (AMICUS CURIAE, R2) PP, ASSAM
MOTION				
49	AB/493/2025 (CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSE LIST), FIXED	PRANJAL GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
BAIL HEARING				
50	AB/416/2025 FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	MR. M U MONDAL(R-2) A A AHMED (R-2) MR. A W MONDAL(R-2) PP, ASSAM
HEARING				
51	Crl.Rev.P./377/2024 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N RAHMAN	MS. F BEGUM (R-2, 3) MS. P DASGUPTA (R-2, 3) MR. S PAUL (R-2, 3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR B D DAS	12-03-2025	To	21-03-2025
5)	MR. S K SINHA	10-03-2025	To	20-03-2025
6)	MR. J P SHARMA	08-03-2025	To	25-03-2025
7)	MD. H BHUYAN	11-03-2025	To	30-04-2025
8)	MS S DAS	11-03-2025	To	21-03-2025

9)	MS. S SARMA	20-03-2025	To	21-03-2025
10)	MR I RAFIQUE	14-03-2025	To	04-04-2025
11)	MS. B BHUYAN	17-03-2025	To	21-03-2025
12)	MS. S G BARUAH	17-03-2025	To	21-03-2025
13)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
14)	MR. A K DAS	18-03-2025	To	01-05-2025
15)	MR D BARUAH	20-03-2025	To	29-03-2025
16)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
17)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
18)	MR. DITUL DAS	19-03-2025	To	20-03-2025
19)	MR. N ISLAM	24-03-2025	To	04-04-2025
20)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/6368/2024 (CONNECTED WITH ITEM NO. 14-16 IN THE DAILY LIST), B/O	MD. NUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
ADMISSION				
33	WP(C)/3378/2023 (CONNECTED WITH ITEM NO. 14-16 IN THE DAILY LIST), B/O	MIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR D J DAS MR. D THAOSEN	SC, SEC. EDU.
HEARING				
34	WP(C)/1775/2014 FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM SC, GAD

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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18)	MR. DITUL DAS	19-03-2025	To	20-03-2025
19)	MR. N ISLAM	24-03-2025	To	04-04-2025
20)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,20th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
26	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
27	Crl.A./185/2020 4 Y 8 M 24 D.:WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/454/2020 in Crl.A./185/2020	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA MR. S SAHU MR J KALITA	MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2025

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20)	MR. A K DUTTA	20-03-2025	To	22-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR THURSDAY, THE 20TH DAY OF MARCH, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[**COURT NO: 14**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ADMISSION

1. WP(C) 604/2024
(FIXED)

MISS MOBI RIBA
VERSUS
THE GAUHATI HIGH COURT AND
2 ORS

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D

MUK PERTIN,
SENIOR ADVOCATE
SC GAUHATI HIGH
COURT



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 20TH DAY OF MARCH, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

ORDERS

1.	I.A.(CRL.) 21/2025 (IN AB 137/2024(DISPOSED)	SHREYANSH JAIN VERSUS THE STATE OF AP	JUNGAM JINI BINTER PICHA TAO TARIN TAYING NEGA MIGO LAYE RISSO AKING GYAMAR JEEVAN BAMANG TATUNG	PP OF AP
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